

14. Shankar Road—Pusa Road—Patel Road.
15. G. T. Road Satyawati Marg.
16. Baba Kharak Singh Marg—Park Street.
17. Tilak Marg—Bhagwan Dass Road.
18. RUB (Widening) on Rohtak Road near Kishan Ganj.

Streamlining of ^{Act(s)} Companies Act

2531. SHRI RAM NARESH SINGH : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) whether the Government have received any representations for the rationalisation and streamlining of the Companies Act, 1956; and

(b) if so, the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS AND PARLIAMENTARY AFFAIRS (SHRI RANGARAJAN KUMAR-MANGALAM) : (a) Government have received a number of suggestions from various organisations/individuals for rationalisation and streamlining of the provisions of the Companies Act.

(b) The Government have undertaken a comprehensive exercise for the recodification of the Companies Act to rationalise and streamline the provisions under the Act.

[Translation]

UTI

Investment by U.T.I. in Small Savings Schemes

2532. SHRI CHHEDI PASWAN : Will the Minister of FINANCE be pleased to state :

(a) the amount invested by the Unit Trust of India in small savings schemes during the last three years, State/Union Territory-wise;

(b) whether the U.T.I. propose to make any fresh investments in small savings on the basis of population in Bihar;

- (c) if so, the details thereof; and
(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR) :

(a) The State-wise investment by the Unit Trust of India (UTI) in small savings schemes during the last three years is given in the enclosed statement.

(b) Presently, U.T.I. has no such proposal.

(c) Does not arise.

(d) The investment by U.T.I. is determined by the actual resource flow yield and liquidity considerations.

Statement

State	1988-89	1989-90	1990-91
(Rs. in Crores)			
1. Andhra Pradesh	25	50	26
2. Arunachal Pradesh	Nil	20	05
3. Assam	25	105	32
4. Bihar	25	70	32
5. Goa	Nil	20	01
6. Gujarat	25	70	43
7. Haryana	25	30	30
8. Himachal Pradesh	Nil	80	26
9. Jammu & Kashmir	Nil	80	24
10. Karnataka	25	200	15
11. Kerala	25	40	10
12. Madhya Pradesh	25	70	14
13. Maharashtra	50	100	50
14. Manipur	Nil	20	05
15. Meghalaya	Nil	20	06
16. Mizoram	Nil	20	05
17. Nagaland	Nil	20	25
18. Orissa	25	40	108
19. Punjab	25	25	22
20. Rajasthan	25	75	75
21. Sikkim	Nil	20	05
22. Tamil Nadu	50	60	16
23. Tripura	Nil	40	11
24. Uttar Pradesh	50	100	329
25. West Bengal	25	70	53
TOTAL	450	1445	968